

(Alu)

1121/0713

6/3/91

Hon. Mr. Justice K. Wadhwa, VC.  
Hon. Mr. A.B. Kosti, Am.

Case called. No one is present on behalf of the applicant. S.M. Ajim Bhanpura says that the applicant's counsel S.M. R.P. Srivastava has refused to accept the copy of the Compts on the ground that he is no longer holding the brief. S.M. Bhanpura says that the applicant has been transferred from Lucknow to Kanpur. The respondents will have the copy of the Compts affidavit served on the applicant.

at his present address & inform him of the next date and the case may be listed for orders on 3/4/91 when it <sup>may</sup> be disposed of finally.

Am.

VC.

2 app. being  
dated  
9.11.89

31.1.91  
There is no Bench today.

Put upon 6.2.91  
for the disposal  
of the application  
dated 9.11.89, before  
the Hon. Bench

OR  
Neither RA  
nor Supplement RA filed  
S.P.H.

4/3/91

15/4/91